

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT NO.III

CP-65/14(1)/ND/2018

In the matter of
DLF Brands Limited

....PETITIONER

SECTION :
Under Section 14 (1)

Order delivered on 05.3.2018

Coram :
R. Varadharajan,
Hon'ble Member (Judicial)

(V.K. Subburaj)
Hon'ble Member (Tech.)

For the Petitioner : -
For the Respondent : -
For the RD (N) :

ORDER

None appears for the petitioner. Post the matter on 05.4.2018 for the appearance of the petitioner. Non-appearance of the petitioner will result in dismissal of the petition.

List on 05.4.2018



(V.K. SUBBURAJ)
MEMBER (TECH.)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
05.3.2018